

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**Company Appeal (AT) No. 390 of 2018**

**IN THE MATTER OF:**

**Harish Jain**

**...Appellant**

**Versus**

**Haveli Restaurant & Resorts Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant:**

**For Respondent: Dr. U.K. Chaudhary Senior Advocate with Mr. Dhruv Gupta,  
Mr. Saurabh Kalia, Mr. Harshit Agarwal, Mr. Amit Vinayak  
and Mr. Siddharth Tandon, Advocates.**

**O R D E R**

**21.08.2019** Post this appeal 'for orders' on 19<sup>th</sup> September 2019 on top of  
the list.

The appeal may be disposed of on merits on the next date.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)